

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 07.07.2021 (WEDNESDAY)

CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. V. P. Singh, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH) (Ins) No. 147/2021	Karaipudur Common Effluent Treatment Plant P Ltd V Eco Pure Technologies P ltd	Rajesh Ramanathan R. Bhaskar N. Satish Kumar S. Sri Raman S. Diwakar Resjma Rajagopal Spatika Sridharan	

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
2.	Comp. App (AT) (CH) (Ins) No. 55/2021	B.Sreekala Vs M/s.AL Sadiq Sweets & Another	Sankar P Panicker	Vikram Kalra – R1 J. Parimalam – R2
3.	Comp App (AT)(CH) (Ins) No. 95/2021	Sree Bhadra Parks and Resorts Limited Vs Sri Ramani Resorts and Hotels P Ltd	Anil D Nair Sreejith R. Nair Telma Raju	Jayanthi K Shah
4.	Comp App. (AT)(CH)(Ins) No. 98/2021	Cochin Pharma Vs Bijoy Prabhakaran Pulipra &another	Hari Kumar G Nair Ramalinga VA	Pradeep Joy Abhirami Dinesh R2
5.	Comp App. (AT)(CH)(Ins) No. 99/2021	Oriol Health Care Vs Bijoy Prabhakaran Pulipra &another	Hari Kumar G Nair Ramalinga VA	Pradeep Joy Abhirami Dinesh R2
6.	Comp App. (AT)(CH)(Ins) No. 100/2021	Rathnam & co Vs Bijoy Prabhakaran Pulipra &another	Hari Kumar G Nair Ramalinga VA	Pradeep Joy Abhirami Dinesh R2
7.	Comp App. (AT)(CH)(Ins) No. 101/2021	Universal Pharma Distributors Vs Bijoy Prabhakaran Pulipra &another	Hari Kumar G Nair Ramalingam VA	Pradeep Joy Abhirami Dinesh R2
8.	Comp App. (AT)(CH)(Ins) No. 102/2021	Advanced Medical Technologies Vs Bijoy Prabhakaran Pulipra &another	Hari Kumar G Nair Ramalingam VA	Pradeep Joy Abhirami Dinesh R2

9.	Comp App. (AT)(CH)(Ins) No. 03/2021	Brooklyn Associates Vs Bijoy Prabhakaran Pulipra &another	Hari Kumar G Nair Ramalingam VA	Pradeep Joy Abhirami Dinesh R2
10.	Comp App(AT)(CH)(Ins) No. 105/2021	Varghese & Co Vs Bijoy Prabhakaran Pulipra & another	Harikumar G Nair Ramalingam VA	Pradeep Joy Abhirami Dinesh R2
11.	Comp App(AT)(CH)(Ins) No. 106/2021	Topcare Surgicals Vs Bijoy Prabhakaran Pulipra & another	Harikumar G Nair Ramalingam VA	Pradeep Joy Abhirami Dinesh R2

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
12.	IA 125 &126 in Comp App (AT)(CH) No. 14/2021 and 14/2021	Chalasan Udhayasankar Vs Lexus Technologies P Limited & 9 others	V. Lakshmi Narayanan	P B A Srinivasan

Copy to:

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

For Assistance,

1.Dy.Registrar - PH No. : 044-2888 0443
CELL : 9868947517

2.Asst.Registrar - PH No. : 044-2888 0500
CELL : 9444687246

By the order of Hon'ble Member (J)

(Chennai Bench)